

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 476/(MAH)/2017

CORAM:


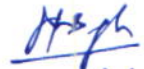
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Jayesh Shantilal Sompura & Anr.  
V/s.  
Satra Realty and Builders Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
26	D.B. Zaveri	Advocates for	
	Adv B.K. Gada	Respondents	
	J.P. Singh	adv for Applicants	

**ORDER**

**T.C.P. No.476/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. On the request of the Learned Representative of the Petitioner the matter is listed for hearing on **18.01.2018**.

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

22.12.2017  
Aah

**Sd/-**

**M.K. SHRAWAT**  
Member (Judicial)